

श्री जवाहरलाल नेहरू : इसलिए कि पाकिस्तान सरकार को इस बारे में विरोध पत्र भेजने के कोई माने नहीं हैं क्योंकि यह एक जुड़ है हिस्सा है उस सवाल का जिसमें हमारा और उनका विरोध है ।

श्री सिद्दास सिंह : सिक्युरिटी कौंसिल के प्रादेशानुसार कोई नई चीज वहाँ नहीं बननी चाहिए और ब्रिटेन और अमरीका दोनों सिक्युरिटी कौंसिल के मन्बर हैं उनकी सहायता से वह डम बन रहा है तो क्या सरकार ने यह जोचत नहीं समझा कि ब्रिटेन और अमरीका ने इसके लिए प्रोटेस्ट किया जाय कि वह अपनी प्राइवेट फ़र्म्स को वहाँ पर काम करने की क्यों आज्ञा देते हैं ?

श्री जवाहरलाल नेहरू : मैं ने जबाब तो दिया कि हमने उसको लेकर सिक्युरिटी कौंसिल में प्रोटेस्ट करी है । अब प्राइवेट फ़र्म्स क्या करती हैं और क्या नहीं करती हैं उस से उनका क्या सम्बन्ध है और हमको उस सम्बन्ध में प्रोटेस्ट करने की कोई आवश्यकता मालूम नहीं पड़ी आयन्दा सोचेंगे और जो कुछ करना होगा करेंगे ।

Shri D. C. Sharma: Will the Government of India issue a White Paper giving details of the resolutions of the people of the so-called Azad Kashmir area, in which they have protested against the construction of the Mangla Dam?

Shri Jawaharlal Nehru: Is the hon. Member making a suggestion to me to take some action?

Mr. Speaker: He advises Government to issue a White Paper.

Shri D. C. Sharma: I am only asking a question.

Tripartite Conference

*196. Shri S. M. Banerjee: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is a proposal to call a Tripartite Conference to discuss

the bonus issue and to evolve a common formula; and

(b) if so, when the Conference likely to be called?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A Steering Group consisting of representatives of Government, employers and workers has already been appointed by the Government to examine all questions pertaining to remuneration to workers.

The question of convening a Tripartite Conference for discussing specific issues, like bonus, can be considered only after the Steering Group has made some progress.

Shri Muhammed Elias: Are Government aware that a new scheme is evolved regarding bonus by the Kerala Government and is being introduced in that State with the help of both workers and employees? If so, are Government thinking of introducing this scheme in other States of India?

Shri L. N. Mishra: It is a fact that in the State of Kerala this system has been put into practice at Kundara Aluminium Works. We have yet to see how it works.

Shri S. M. Banerjee: May I know whether the hon. Minister is aware that a serious unrest is almost inevitable in some major industries on the bonus issue? If so, what steps are being taken to solve this problem immediately?

The Minister of Labour and Employment and Planning (Shri Nanda): As hon. Members have been informed, Government is very much aware of the implications of discontent about the bonus question; and, as information has been given, a steering group is already working on this problem. It is going to meet again in a few days. I may inform the hon. Member, in view of the very great interest in this question, that in the 1st meeting of that group this matter was taken up. It is stated there: As regards the

general problem affecting the wage policy, norms for bonus, the question of uneconomic units were suggested for study on a priority basis. In the next meeting this question is going to be taken up.

Shri T. B. Vittal Rao: Pending the conclusions of this Steering Group which will take a pretty long time, may I know if the Government propose to evolve an interim formula for this?

Shri Nanda: Without the help of the conclusions which might emerge from study, there is a machinery already functioning to deal with disputes of this kind.

Shrimati Tarkeshwari Sinha: May I know whether there is any proposal to link the payment of bonus with the output and not with the profit in future? If so, when is that proposal likely to be implemented by Government?

Shri Nanda: The exact way in which the idea of linking up bonus with productivity and production has not yet been formulated. It is really an attempt which this Group is going to make. But, in a number of concerns, at the moment, bonus is linked more with the volume of profits.

Labour Participation in Management

- *137. { **Shri A. K. Gopalan:**
Shri S. M. Banerjee:
Shri Jagdish Awasthi:
Shri D. C. Sharma:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of State Governments which have implemented the scheme regarding participation of labour in management;

(b) the number of factories in each State where this participation has taken place; and

(c) whether the scheme has proved successful in those concerns where it has been implemented?

The Deputy Minister of Labour (Shri Abid Ali): (a) Madras, State Governments of Bombay, Kerala, Madhya Pradesh and Punjab also propose to implement the scheme.

(b) A list is placed on the Table of the Sabha, [See Appendix I, annexure No. 74].

(c) It is too early to assess this.

Shri A. K. Gopalan: May I know what is the proportion of representation of labour and management in this scheme?

Shri Abid Ali: That depends upon each establishment.

Shri Tangamani: In the 15th Indian Labour Conference it was decided that at least 50 units will have workers' participation in management. In the statement I find that only 30 units are there where the proposal is going to be implemented. May I know whether it will be extended to 20 more units and also, whether in Madras it includes a textile mill as was promised before?

Shri Abid Ali: This list is about to be extended to 50 establishments. In regard to Madras I would require notice.

Shri Tangamani: In the statement it is mentioned that in Madras there are two units in which there is workers' participation in industry. I would like to know whether it includes a textile mill in Coimbatore also.

Shri Abid Ali: I do not think so.

Shri S. M. Banerjee: May I know the basis on which the workers' representatives have to be selected in an industry where more than one union exists?

The Minister of Labour and Employment and Planning (Shri Nanda): We have tried to obviate that difficulty by not choosing undertaking which have more than one union.

Shri Sinhasan Singh: May I know whether the letter of request was sent to all the States to use this scheme